

From:

**Vishwa Nath Shukla**  
 Registrar (Administration),  
 High Court of Jharkhand,  
 Ranchi.

File No. XXII(6)/NJA/1/2025-26/Apptt.  
 Letter No. \_\_\_\_\_/Apptt.  
 Dated: \_\_\_\_\_

To,

1. Mr. Parth Sarthi Ghosh, ACJM-cum-Civil Judge (Sr. Div.)-I, Dhanbad,
2. Mr. Rishi Kumar, Additional Railway Judicial Magistrate, Dhanbad,
3. Md. Ishraque Zeya Khan, J.M.-cum-Judge in charge, Dhanbad,
4. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh,
5. Mr. Divyam Choudhary, J.M.-cum-Judge in charge, Hazaribagh &
6. Ms. Ekta Saxena, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.

**Sub:- Regarding deputation at Judicial Academy Jharkhand, Ranchi for smooth functioning of East Zone-I Regional Conference on "Advancing Rule of Law through Technology: Challenges & Opportunities" scheduled to be held on 31<sup>st</sup> January & 1<sup>st</sup> February, 2026.**

Sir/Madam,

With reference to the subject noted above, I am directed to say that the Court has been pleased to depute you at Judicial Academy Jharkhand, Ranchi from the morning of 30.01.2026 till 01.02.2026 for smooth functioning of East Zone-I Regional Conference on "Advancing Rule of Law through Technology: Challenges & Opportunities" scheduled to be held on 31<sup>st</sup> January & 1<sup>st</sup> February, 2026.

You are, therefore, directed to report at Judicial Academy Jharkhand, Ranchi at 09:00 A.M. on 30.01.2026.

The arrangements for stay will be made in the hostels of the Academy.

Yours sincerely,  
 Sd/-Vishwa Nath Shukla  
 Registrar (Administration)

Memo No. 358 /Apptt.

Dated, Ranchi, the 28/01/2026

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 84/JAJ dated 27.01.2026/ the Principal District & Sessions Judge Dhanbad & Hazaribagh including the Judicial Commissioner, Ranchi with a request to direct the officers concerned posted at their Judgeship to report at Judicial Academy Jharkhand, Ranchi on the date and time mentioned above / the Member Secretary, JHALSA for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

28/01/26  
 Registrar (Administration)